

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.120/1994

Wednesday this the 19th day of January, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A.Sreerangan,  
Keyman, Gang No.10,  
Southern Railway,  
Chengannur.

... Applicant

By Advocate Mr. P.Sivan Pillai

vs.

1. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum-14.
2. The Asst.Engineer,  
S.Railway, Quilon.
3. The Union of India through  
the General Manager,  
Southern Railway, Madras-3.
4. T.Kuttappan,  
Gangmate,  
Through the Assistant Engineer,  
Southern Railway,  
Quilon.

... Respondents

By Advocate Mrs.Sumathi Dandapani

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks appropriate directions to promote him as a Gangman in the scale of Rs.950-1500 with effect from 11.9.91. Other consequential reliefs are also prayed for. For the same relief, applicant has made Annexure.A2 representation, which is pending consideration before 1st respondent. We direct 1st respondent to pass appropriate orders on the aforesaid representation within two months from today. He will also examine

the applicability of Annexure A1 judgment to the facts of the case, while passing orders.

2. Application is disposed of with the above directions. No costs.

Dated the 19th January, 1994.

*P.V.Venkatakrishnan*  
P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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